Annexure 7

Name of the Corporate Debtor: Sholingur Textiles Limited **Date of commencement of Liquidation: 13th February 2020** **List of Creditors as on: 21st June 2020**

List of operational creditors (Government dues)

	Details of Claimant			Details of claim received		Details of claim admitted										
Sl. No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claims	Amount of any mutual due, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Employee Provident Fund Organisation	Central Government		28-Feb-20	1,57,02,503	1,57,02,503	PF Dues, penalty and interest. Thereis 1.55 acres of land attached by EPFO which is considered as security for the whole amount	1,57,02,503	-	No	-					Includes a sum of Rs.24,99,824 admitted as payable in priority under Secion 36
2	GST Authority	Central Government		20-Mar-20	33,91,657	33,91,657	CST, VAT and interest / penalty thereon as per orders			No	-					
	Total				1,90,94,160	1,90,94,160					0.00%	-	-	-	-	-